

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &
IA NO. 1162 OF 2016**

Dated : 7th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Ltd.	...Appellant(s)
Vs.	
Central Electricity Regulatory Commission	...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Matrugupta Misra

Counsel for the Respondent(s) : Mr. Sethu Ramlingam for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **16.10.2019.**

**(S. D. Dubey)
Technical Member**

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**(Justice Manjula Chellur)
Chairperson**